

The commuters from Vasant Vihar, CPWD Complex can avail of the services on route Nos. 602, 603, 623, 640, 641, 660 etc. and other services available from Moti Bagh/ Vasant Vihar crossing to reach their destination.

#### Primary school in Vasant Vihar

2908. SHRI SOHAN LAL DHUSIYA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to refer to the answer to Unstarred Question 1425 given in the Rajya Sabha on the 9th March, 1988 and state:

(a) whether the land for opening of the MCD Primary School in Vasant Vihar CPWD Complex, New Delhi has been allotted to MCD; if so, when and the location of the land;

(b) if not, what action has been taken so far by the MCD for procurement of land for the said purpose;

(c) what are the reasons which hampers MCD to acquire land for opening of temporary Primary school in the area; and

(d) whether it is a fact that the Delhi Administration acquired land temporarily for opening of Middle schools in that area?

THE MINISTER OF STATE IN THE DEPARTMENTS OF EDUCATION AND CULTURE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI L. P. SHAHI): (a) to (c) Information is being collected and will be laid on the Table of the Sabha.

(d) The Middle School is being run on a vacant piece of land available in that area. No land has so far been acquired by Delhi Administration for the purpose.

#### CGHS Dispensary at Vasant Vihar

2909. SHRI SOHAN LAL DHUSIYA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether any requests have been received by the Government for opening of (i) CGHS Allopathic dispensary, (ii) CGHS Ayurvedic dispensary, (iii) CGHS Homoeopathic dis-

pensary, and (iv) CGHS Unani dispensary in Vasant Vihar C.P.W.D. Complex, New Delhi;

(b) if so, when the requests were received and action taken by CGHS authorities on each of such requests; and

(c) by when the each of the dispensary above is proposed to be opened to give relief to the Central Government Employees residing in that area?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI SAROJ KHAPARDE): (a) to (c) Requests had been received in December, 1987 for opening of CGHS dispensary in Vasant Vihar. Vasant Vihar is already covered under existing CGHS dispensaries. At present, there is no proposal for establishing any dispensary/Unit in Vasant Vihar.

#### Admissibility of Teaching Allowance to Librarians, Lab. Assistants etc.

2910. SHRI M. A. BABY: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to refer to answer to Unstarred Question 918 given in the Rajya Sabha on the 2nd March, 1988 and state:

(a) whether Teaching Allowance of Rs. 100/- p.m. granted to teachers will be admissible to Librarians SUPW Teachers, Lab. Assistants etc also working in Kendriya Vidyalaya Sangathan; and

(b) if so, what are the details thereof and if not, the reasons therefor?

THE MINISTER OF STATE IN THE DEPARTMENTS OF EDUCATION AND CULTURE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI L. P. SHAHI): (a) and (b) According to the clarification issued by this Ministry on 3rd November, 1987, the revised pay-scale which provides for payment of Teaching/Special Allowance are applicable to miscellaneous/allied category of teachers like music teachers, drawing teachers, art teachers, craft